

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1982
ANSWERED ON:26.03.2012
IMPORT OF APPLES FROM CHINA
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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there has been a huge increase in the quantity of apples being imported from China;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of the impact of such imports on the domestic apple harvesters; and
- (d) the steps taken by the Government to protect the interests of apple harvesters in India?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a)&(b) Import of apples is 'free' under Exim Code 08081000 of ITC (HS) Classifications for Export and Import items. Details of total import of apples and percentage share of apples imported from China during the last 3 years are as under:

Year	Total Imports (Value in Rs. Crores)	Imports from China (Value in Rs. Crores)	% Share of China
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2008-2009	322.43	114.93	35.55
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2009-2010	434.60	161.58	37.17
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2010-2011	622.67	256.77	41.28
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(c)&(d) The applied rate of basic customs duty on apples is 50% which is the maximum rate that India can maintain on this item as per its bound rate commitments in WTO.